

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 52/BB/2017	-	For hearing	Rule-6 of IB	Randstad India Pvt. Ltd. Vs Camson Bio Technologies Ltd.

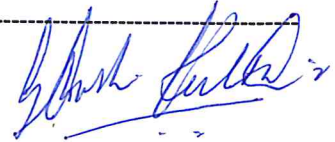
SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1) SHASHI KEERTHI S N
Kumar & Bhut

RESPONDENTS



2) H.N. VASUDEVAN
9845806822.

Petitioner



Counsel for petitioner is present. Heard him. He is directed to file written submissions.
Counsel for respondent is present.

For hearing the counsel for respondent, list it on 31.01.2018.

MEMBER (T)

MEMBER (J)